

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 2594
ANSWERED ON 27.12.2018

WORLD BANK AID FOR REHABILITATION OF DAMS

2594. KUMARI SHOBHA KARANDLAJE
SHRI PRATHAP SIMHA

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether it is a fact that 195 dams are more than 100 years old as per national register of large dams and if so, the details thereof, State-wise;
- (b) whether a National Committee on Dam Safety (NCDS) comprising of representatives from State Water Resources Departments (SWRD) and PSUs has been formed by the Government and if so, the details thereof;
- (c) whether the States were requested to prepare the emergency action plan of each large dam as per guidelines of CWC and if so, the details and the number of such plans prepared by them;
- (d) whether the Government is implementing any project with the assistance of World Bank for rehabilitation and improvement of dams in the country and if so, the details thereof; and
- (e) whether any guidelines on developing emergency plan for dams have been prepared and circulated to the States for adoption and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a) Central Water Commission (CWC) maintains National Register of Large Dams (NRLD) as per information provided by State Govts/ Dam owners. As per NRLD, 209 dams are 100 years or more old. Statewise details are at **Annexure-I**.
- (b) Yes, Madam. Union Government constituted National Committee on Dam Safety (NCDS) headed by Chairman, CWC and representatives from State Governments and PSUs. The objectives/mandates of NCDS are:

- i) To oversee dam safety activities in various States and suggest improvements to bring these in line with the latest state-of-art consistently with Indian conditions.
- ii) To act as a forum of exchange of views on techniques adopted for remedial measures to relieve distress.
- iii) To monitor the follow-up action on the report on dam safety procedures.
- iv) To recommend any other measures connected with dam safety.

The NCDS has been reconstituted from time to time and was last reconstituted on 15.10.2015.

(c) Prime responsibility of preparation of Disaster Management Plan (DMP)/ Emergency Action Plan (EAP) rests with dam owners which are State Governments, central and state PSUs, municipalities and private companies etc. NCDS in its meetings has requested the State Governments/ Dam owners to prepare the DMPs/ EAPs of each large dam as per guidelines available on CWC website. As per information provided by State Governments, 398 DMPs/ EAPs have been prepared by the dam owners and the details are at **Annexure-II**.

(d) Government of India has started implementation of Dam Rehabilitation and Improvement Project (DRIP) with financial assistance from World Bank to rehabilitate 198 dam projects in 7 States viz. Kerala (28 dam Projects), Madhya Pradesh (25 dam Projects), Odisha (26 dam Projects), Karnataka (22 dam Projects), Uttarakhand (Uttarakhand Jal Vidyut Nigam Limited) (5 dam Projects), Jharkhand (Damodar Valley Corporation) (3 dam Projects) and Tamil Nadu (89 dam Projects). The original budget outlay was Rs.2100 Crore and was a six year Scheme with scheduled closure in June 2018. The Project has been extended for two more years with revised closure in June 2020. Also, the Government of India has approved Revised Cost of the Project for Rs. 3466 Crore in October 2018.

(e) Yes Madam. Guidelines for “Developing Emergency Action Plans (EAPs) for Dams” has been prepared and published during February 2016. The Guidelines were circulated to State Dam Safety Organisations (SDSO) and are available on DRIP website (<https://damsafety.in>).

ANNEXURE-I

Annexure referred to in reply to part (a) of Unstarred Question No.2594 to be answered in Lok Sabha on 27.12.2018 regarding “World Bank Aid for Rehabilitation of Dams”.

Statewise detail of dams which are 100 years or more old

Sr. No.	State	No. of dams 100 years or more old
1	Andhra Pradesh	2
2	Bihar	1
3	Chhattisgarh	6
4	Gujarat	29
5	Karnataka	15
6	Kerala	1
7	Madhaya Pradesh	52
8	Maharashtra	41
9	Odisha	3
10	Rajasthan	28
11	Tamil Nadu	1
12	Tripura	14
13	Uttar Pradesh	16
	Total	209

ANNEXURE-II

Annexure referred to in reply to part (c) of Unstarred Question No.2594 to be answered in Lok Sabha on 27.12.2018 regarding “World Bank Aid for Rehabilitation of Dams”.

No. of dam for which DMPs/ EAPs prepared

Sr. No.	State / DSO's	No dams for which DMP/ EAP prepared
1	Andhra Pradesh	3
2	Bihar	20
3	Chhattisgarh	57
4	Gujarat	1
5	Himachal Pradesh	19
6	Karnataka	7
7	Kerala	15
8	Madhya Pradesh	8
9	Maharashtra	182
10	Odisha	16
11	Punjab	12
12	Tamil Nadu	28
13	Uttar Pradesh	2
14	Uttarakhand	4
15	Bhakra Beas Management Board (BBMB)	3
16	Damodar Valley Corp. (DVC)	1
17	National Hydroelectric Power Corporation (NHPC)	20
Total		398